

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1992/2698/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Dulal Mech,
Member, Motor Accident Claims Tribunal,
Goalpara.

Dated Guwahati the 15th May, 2018.

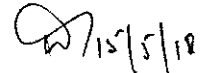
Sub: **Casual Leave.**

Ref:- Your letter No. MACT/GLP/2018/218, dtd. 09.05.2018.

Sir,

With reference to the above, I am directed to inform you that,
your prayer for Casual Leave on 09.05.2018 has been ~~rejected~~ granted.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

